

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)
LOK SABHA

UNSTARRED QUESTION NO. 1237
TO BE ANSWERED ON 18.12.2018

Guidelines for UDID Cards

**1237. SHRI RAJESHBHAI CHUDASAMA:
SHRI G.M. SIDDESHWARA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a committee was constituted to provide standard guidelines for the evaluation of disability for the issuance of Unique Disability Identity (UDID) cards and if so, the details thereof;
- (b) whether the Government has set any criteria for creating the three different slabs to measure disability and allot color coded UDID cards accordingly;
- (c) if so, the details thereof;
- (d) the details of benefits that the Government would give on the basis of these cards for the different slabs; and
- (e) the specific steps being taken by the Government to expedite the matter?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) The Government had constituted an expert Committee to formulate guidelines for evaluation and certification of disabilities identified in the Rights of Persons with Disabilities Act, 2016. Based on the recommendations of the said Committee, the Ministry has notified the guidelines for assessment of extent of disability in a person on 04.01.2018.

(b) to (d) As per the existing arrangement under Unique Disability Identity Card project, the UDID card can be given in three distinct coloured bars on the basis of degree of disability, mainly to facilitate quick identification of type of beneficiaries. The actual benefits for a person with disability depends upon schemes and programmes implemented by the States and the Central Government.

(e) Steps taken by the Ministry to expedite implementation of the UDID project with States/UTs includes regular correspondence as well as periodic video conferencing.
